

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/20/2016  
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others  
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	NARENDRA N KING + PARTIDUE	6 <sup>th</sup> Respondent Counsel	Winey
2.	G. Baskar Advocate	petitioners Counsel	G. Baskar
3.	G. Sadaya Ramanujam	Petitioner	G. Sadaya Ramanujam
4.	S. Sathyan	Petitioner	S. Sathyan
5.	S. Srinivasan	checked Accor	SSV

**ORDER**

Counsels for both the parties are present. Counsel for R6 wanted few clarifications on the report of the auditor. The auditor in person has submitted the report on the clarifications sought by the Counsel for R6, the copy of which is given to the Counsel in open Court. Therefore, he is directed to give response to the same within 10 days. Put up on **25.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)